

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****TORK MOTORS PRIVATE LIMITED OPERATING IN MANUFACTURE OF EV TWO WHEELERS
AT PUNE, MAHARASHTRA**

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s TORK MOTORS PRIVATE LIMITED. PAN- AADCT6364L CIN - U34104PN2010PTC135855
2.	Address of the registered office	Plot No. 4/25, Sector No.10, PCNTDA, Pune, Pune, Maharashtra, India, 411026
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Kalyani Powertrain Limited MIDC, Chakan Phase 2, Industrial Area, Swardari, Maharashtra 412109
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Value: INR 14.81 million through domestic sale of vehicles, spares and services under fixed price contracts for the year ended 31 March 2025 (PY INR 593.31 million)
7.	Number of employees/ workmen	Nil (The CD has ceased its business operations in FY 2024-25)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Audited financial statements for FY ended 31 March 2024 available with RP. Unaudited financial statements of FY ended 31 March 2025 are available with RP.
9.	Eligibility for resolution applicants under section 25 (2) (h) of the Code is available at	https://www.ibbi.gov.in/ and to be given by the RP

10.	Last date for receipt of expression of interest	02 April 2026
11.	Date of issue of provisional list of prospective resolution applicants	12 April 2026
12.	Last date for submission of objections to provisional list	17 April 2026
13.	Date of issue of final list of prospective resolution applicants	27 April 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30 April 2026 (subject to extension granted by Hon'ble NCLT)
15.	Last date for submission of resolution plans	31 May 2026 (subject to extension granted by Hon'ble NCLT)
16.	Process mail id to submit Expression of interest	cirp.torkmotors@gmail.com
17.	Details of the corporate debtor's registration status as MSME	CD is registered as MSME. Registration number UDYAM-MH-26-0094520

Sd/-

Anagha Anasingaraju

IP Reg. No. IBBI/IPA-002/IP-N00247/2017-18/10732

AFA validity till 30 June 2027

1-2, Aishwarya Sankul, S. No. 17, G A Kulkarni Path,

Kothrud, Pune- 411038

For M/s Tork Motors Private Limited.,

Date- 18 March 2026

Place- Pune